

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No Sir.

(b) Does not arise.

**Plan for development of LWE districts**

407. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission has been asked by the Prime Minister to revise the proposed Integrated Action Plan for the development of the districts affected by Left Wing Extremism as it is not implementable; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) No Sir.

(b) Does not arise.

**Cess on use of groundwater**

408. SHRI M.V. MYSURA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Planning Commission is seriously thinking of recommending cess on the use of groundwater by farmers;

(b) if so, what prompted the Commission to impose cess on poor farmers;

(c) whether any consultations have been held with stakeholders and States in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) to (d) In the 55th National Development Council (NDC) meeting held on 24.7.2010, one of the